NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 1323/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.12.2017

NAME OF THE PARTIES:

Pi Cafes & Restaurants Pvt. Ltd.

V/s.

Konark Natural Fooda Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

DESIGNATION

Yajunendig Adv. for Applicant Nashashri Adv. for Applicant

ORDER

CP No.1323/I&BP/NCLT/MB/MAH/2017

At request of the parties, list this matter on 5.1.2018.

Sd/-

V. NALLASENAPATHY

Member(Technical)

B. S. V. PRAKASH KUMAR

Member (Judicial)